



**Central Administrative Tribunal
Principal Bench**

**CP No.223/2019
OA No.2878/2018**

New Delhi, this the 13th day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Jyoti
Aged about 31 years
Staff Nurse (Labour Room)
Grade 'C', D/o Shri Rattan Chand
Working under: Medical Superintendent
Directorate, (Medical) Noida
ESIC Model Hospital
Sector-24, Noida, UP.

Resident of:
R/o H. No.134, Tower-1
ESIC Hospital Complex
Sector-24, Noida, UP.Petitioner

(By Advocate: Shri K.K.Patel)

Versus

1. Shri Heera Lal Sanwariya
Secretary
Ministry of Labour & Employment
Govt of India (Social Security Division)
Shram Shakti Bhawan
Rafi Marg, New Delhi – 110 001.
2. Shri Raj Kumar
Director General
Headquarters Office
Employees' State Insurance Corporation (ESIC)
Panchdeep Bhawan, CIG Marg
New Delhi – 110 002.
3. Shri Upendra Sharma
Regional Director
Regional Office



Employees' State Insurance Corporation
3rd & 4th Floor, Rajendra Bhawan
Rajendra Place
New Delhi – 110 008.

4. Shri Anish Singhal
Director
Directorate (Medical) Noida
ESIC Model Hospital
Sector-24, NOIDA
U.P.-201 301.

5. Ms. Mini Geroge
Principal
Institute of Liver & Biliary Sciences
D-1, Acharya Shree Tyulsi Marg
Vasant Kunj
New Delhi -110 070. Contemnors

(By Advocate : Shri Amit Chawla
Shri Siddharth Panda)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member (J)

Counsel for the petitioner submits that the respondents are not complying with their own order dated 11.11.2019. Counsel for the contemnors submits that the respondents will be complying with their order dated 11.11.2019. However, the applicant may approach their office on 20.01.2020 for completing all the formalities.

2. With these directions, the CP is closed. Notices are discharged.

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(Mohd. Jamshed)
Member (A)

(S.N.Terdal)
Member (J)

